

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2013

Dated : 2nd April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)

Versus

State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. S. Prabhu, Mr. B.S. Prasad

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-3
Mr. G. S. Kanur
Ms. Swapna Seshadri &
Mr. Anand K. Ganesan for R-1

ORDER

Heard learned counsel for the parties.

They are directed to file their respective written submissions by 11th April, 2014 after serving copy thereof on other side.

Post the matter for reporting compliance on **11th April, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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